

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138 & 139 of 2012

&

Appeal Nos. 3, 4 & 57 of 2013

Dated : 24th October, 2013

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **31.10.2013**.

COURT MASTER